

23.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 23-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 2173/2012	SHRI RAMASHANKAR R PANDEY Vs MCGM AND ANR	R/E.
2	Suit No. 237/2009	Renuka K. Shetty Vs B.M.C.	R/E.
3	Suit No. 1658/2009	RAGHUNATH SHANKAR KANU Vs B.M.C.	R/E.
4	Suit No. 1607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	Arg.
5	Suit No. 2057/2014 @ TRANS. APPL. 58/2020	VIKRAM NAVINCHNDRA SHAH Vs 1.MCGM 2. DESIGNATED OFFICER	Arg.
6	Suit No. 5489/2005	MS. APSARA COLD DRINK HOUSE Vs B.M.C. OTHERS	Steps
7	Suit No. 1895/2012	M-S AXIX REALTY Vs MCGM AND ORS	Steps
8	Suit No. 2032/2015 @ NM 3666/2015	Dr. Rustum Sam Boyce Vs 1.Ms. Parveen Manohar Nevaskar and Ors.	W.S.
9	Suit No. 1184/2015	Mohammed Siddique Miyaji Vs MCGM	W.S.
10	Suit No. 1434/2015	Smt.Laxmibai Janardhan Shinde Vs MCGM	W.S.

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24.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 24-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 2222/2016 @ 1488/2017	Succorina Micheal Fernandes Vs 1.Constancio Rosario Fernandes and Ors.	Mediation Report
2	Suit No. 1520/2008	Ms.Shikar Realtors Pvt. Ltd. Vs Ms.R.K.Printers Anr.	R/E.
3	Suit No. 200/2011	MR.KAPOORCHAND PARASMAL JAIN Vs MCGM	R/E.
4	Suit No. 450/2020	Dnyaneshwar Vasudeo Nakhwa Vs MCGM	Directions
5	Suit No. 3366/2019	Mangal Ramji Vandur Vs Sujit Mangal Vandur	Directions
6	Suit No. 1853/2015	Smt. Sulochana Narayan Ramane Vs MCGM	Steps
7	Suit No. 2830/2015	Ahilya Chandrakant Mudrale Vs 1.Laxmibai Kamlakar Mudrale and Ors.	Steps
8	Suit No. 3349/2014	Shri. Mohd. Asif Mohd. Yunus Galiyara Vs The Asst. Municipal Commissioner	Steps
9	Suit No. 212/2016	Ansarul Haque Siddiqui Nazir Ahmed Vs MCGM	W.S.
10	Suit No. 2523/2016	Anwar Ashraf Ali Lakhani Vs 1.MCGM 2.Assistant Municipal Commissioner	W.S.

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25.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 25-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS	Arg.
2	Suit No. 1230/2011	MOHAMMED ASLAM SHARIF QURESHI AND ANR Vs MCGM	Arg.
3	Suit No. 1335/2011	JAIHARI CO OP HSG SOCIETY LTD Vs KALKARA BUILDERS PVT LTD AND ANR	Arg.
4	Suit No. 295/2011	CONDE NAST INDIA PVT LTD. Vs M.C.G.M.	R.E.
5	Suit No. 1052/2012	MR.ANAND SANGLE Vs THE MUNICIPAL COMMISSIONER	R.E.
6	Suit No. 1116/2020	Shree Maheshwari CHS Ltd. Vs Designated Officer	Directions
7	Suit No. 971/2010	SURESHCHANDRA GOKULRAM NAG Vs B.M.C	Compliance
8	Suit No. 763/2013 @ NM 667/2013	ABDUL KARM HAJI AHMAD Vs MCGM	Compliance
9	Suit No. 228/2018 @ NM 905/2018 and NM 388/2018	Irfan Kamil Shah Qureshi Vs MCGM	NM Reply Rejoinder
10	Suit No. 291/2018 @ NM 513/2018	Shaikh Faiz Abdul Samad Vs MCGM	NM Reply Rejoinder

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26.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 26-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 116/2012	GOLD PLAZA DEVELOPERS PVT. LTD. Vs BMC	R/E.
2	Suit No. 4771/2013	HARESH DAMODAR PARMAR Vs MCGM	R/E.
3	Suit No. 1942/2011	NADIM MERCHANT Vs MCGM	Arguments
4	Suit No. 9785/1999 @ NM 3967/2017 and Rev. Pet. 270/2019	BAHMN B HAMADANI AND ORS Vs BABULAL R CHAURASIA AND ORS	Steps
5	Suit No. 2835/2015 @ NM 4571/2015	Rizwan Mir Nazir Sayyed Vs MCGM and Ors.	NM for Hrg.
6	Suit No. 1249/2018 @ Nm. 2110/2018	1. Mr. Uttamchand Jivraj Jain 2. Mr. Sushil Uttamchand Jain Vs. MCGM and Ors.	Nm Arg.
7	Suit No. 1979/2011 @ Ch.s. 1928/2019	HIMANSHU J. KAMDAR Vs MCGM	Ch.s. Arg.
8	Suit No. 4861/2012 @ Ch.s. 15/2016	SUNIL L HELIYA Vs MCGM AND ORS	Chamber Summons
9	Suit No. 48/2013 @ Ch.s. 1837/2019	SUBHASH KUMAR PRAMNATH GUPTA Vs MCGM	Reply
10	Suit No. 853/2017	Shri. Shantaram Bhau Gamne Vs 1.The Municipal Corporation of Gr. Mumbai	Compliance

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27.11.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 27-11-2020			
Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 2143/2010	SIDHARTH SHANKAR AKHADE Vs MCGM	R/E.
2	Suit No. 155/2011	MRS. SUMAN P.SINGH AND ANR Vs MCGM	R/E.
3	Suit No. 4635/2012	YAKUB ISSAC KHAN Vs MCGM	Arg.
4	Suit No. 176/2020	Amita Kishore Khakhar Vs Designated Office	W.S.
5	Suit No. 26/2020	Mohammed Tariq Ilyas Vs MCGM	W.S.
6	Suit No. 403/2010	SMT.SHOBHA S.DESHMUKH ANR Vs B.M.C. ORS	Compliance
7	Suit No. 4776/2000	CHITRANJAN D SHSH Vs BMC	Suit Stayed
8	Suit No. 3545/2003	SATTAR KASSAM MEHTA ANR. Vs B.M.C. ORS	Suit Stayed
9	Suit No. 3546/2003	A.RAHIM A.R.SHAIKH ORS. Vs B.M.C. ORS.	Suit Stayed
10	Suit No. 1204/2016 @ Nm.4300/2016	Shri. Suresh Govind More Vs MCGM Ors.	Filing Say

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